

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:712  
ANSWERED ON:27.11.2012  
CRIME AGAINST GIRLS FROM NORTH-EAST  
Meghwal Shri Arjun Ram

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether cases of atrocities on girls/ students hailing from the North-Eastern Region have been reported in the NCT of Delhi;
- (b) if so, the details thereof and the total number of such cases reported and accused arrested during each of the last three years and the current year, crime-wise;
- (c) whether the Government has carried out any review to ascertain the reasons behind such cases;
- (d) if so, the details and the outcome thereof;
- (e) whether the Government is formulating any action plan to check such cases; and
- (f) if so, the details thereof and the other corrective steps taken to curb such cases?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) Details of cases registered wherein victims are North-Eastern women/girls for the year 2009, 2010, 2011 & 2012 (upto 15.11.2012) are as under:-

Head	2009	2010	2011	2012 (upto 15.11.12)				
Rep#	P/A##	Rep	P/A	Rep	P/A	Rep	P/A	
Rape	05	04	01	05	01	01	08	11
Molestation	09	10	07	03	06	09	01	00
Kidnapping	02	03	01	04	00	00	01	00
Snatching	01	00	02	00	03	02	00	00
Eve-Teasing	01	01	00	00	01	01	03	03
Dowry Death	00	00	00	00	01	01	00	00

# Reported ## Persons Arrested

(c) & (d): In order to specifically address the problems faced by the students and other residents from North-Eastern States in Delhi, 7 officers of the rank of Addl. CP/DCP of North, North-West, South, South-East, South-West, West and East districts are designated as Nodal officers, who hold periodic meetings with the students and residents of the North-Eastern States staying in their respective areas and address the issues raised in such meetings. One Jt. CP rank officer has also been nominated as Coordinator to oversee the efforts made by the District nodal officers and DCP/PCR.

(e) & (f) Delhi Police has issued instructions for safety and security of the people of North-Eastern States residing in Delhi. Highlights of these instructions are as under:

# Zero Tolerance Policy.

# Quick action by Police

# Where necessary action as made under the law or preventive action under Cr P.C. to be initiated.

# Wherever cases are made out, they should be immediately registered and investigated on day to day basis and be finalized.

# Regular patrolling covering all Hostels and Pockets in normal residential colonies in which North-Eastern students live in large numbers.

# The SHOs take regular quarterly meeting with the community leaders of the area.